

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5870
ANSWERED ON:29.04.2015
LAND WITH DDA
Gandhi Shri Feroze Varun

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of total land available with the Delhi Development Authority (DDA) during the last three years and the current year;
- (b) whether the DDA has plan to use cloud-technology and time stamping of digital versions of land parcels to effectively manage data pertaining to land parcels; and
- (c) if so, the details of steps taken/ proposed to be taken to carry out the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): Delhi Development Authority (DDA) has informed that the total available vacant land (developed plots as well as acquired but not developed) is around 8,700 acres.

The land acquired during preceding three years and current year is as under:

2011-12 : 335.07 acres
2012-13 : 226.84 acres
2013-14 : 263.33 acres
2014-15 : Nil

(b) and (c): DDA has informed that cloud-technology is being used for the purpose of making the inventory of vacant land. At present no time stamping of digital versions of land parcels is done. However, DDA plans for time stamping of digital versions of land parcels for protection of the lands.